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TELANGANA BILLS
TELANGANA LEGISLATIVE ASSEMBLY

The following Bill was introduced in the Telangana
Legislative Assembly on 18th July, 2019.

L. A. BILL No. 7 OF 2019.

**A BILL FURTHER TO AMEND THE TELANGANA
MUNICIPALITIES ACT, 1965 AND THE
TELANGANA MUNICIPAL CORPORATIONS
ACT, 1994.**

Be it enacted by the Legislature of the State of
Telangana in the Seventieth Year of the Republic of India
as follows:-

B.43 (RSN)

[1]

Short title and commencement. 1. (1) This Act may be called the Telangana Municipal Laws (Amendment) Act, 2019.

(2) It shall be deemed to have come into force with effect from 28-06-2018.

Amendment of the Telangana Municipalities Act, 1965. Act No. 6 of 1965. 2. In the Telangana Municipalities Act, 1965,-

(i) the "Schedule X" referred to in section 2 (42-aa) shall be substituted;

(ii) in the Schedule XI referred in section 3 (1) (b),-

(a) the following entries against Serial No.28 shall be omitted;

(1)	(2)	(3)	(4)	(5)
28	Nagarkurnool	Lingotam	Achampet	19
		Palkapalli		18
		Pulijala		2
		Nadimpally		2
		Laxmapur		3
		Gumpanpally		4
		Choutapally		6
		Polishettipally		9

(b) Column No.5 along with the entries against Serial No.1 to Serial No.37 thereunder shall be omitted;

Amendment of section 10. (iii) in section 10, in sub-section (1), after clause (a), the following clause shall be inserted, namely:-

"(aa) the number of wards in each Municipality shall be as mentioned in Schedule XII";

Addition of Schedule-XII. (iv) after Schedule XI, the Schedule -XII shall be added, at the end.

3. In the Telangana Municipal Corporations Act, 1994,-

(i) in the Schedule -I referred to in section 3 (3A),-

(a) Column No.5 along with the heading and entries thereunder shall be omitted;

(b) the area viz., "Ramnagar part of Gundaram GP" occurring in column No.3 against Sl.No.3 Nizamabad shall be omitted;

(c) the following entries against S.No.4 shall be omitted;

(1)	(2)	(3)	(4)	(5)
4	Peddapalli	Kundanapalli	Ramagundam	49
		Lingapur		1
		Elkalapalli		44
		(9 th and 10 th wards only)		
		Venktraopalli		39

**Amend-
ment of
the
Telangana
Municipal
Corpo-
rations
Act, 1994.**

**Act No. 25
of 1994.**

(ii) in section 5, after the proviso under clause (i) the following clause shall be inserted, namely:-

"(ia) the number of elected members in each Municipal Corporation shall be as mentioned in Schedule -II";

(iii) after Schedule -I, the Schedule -II shall be added at the end.

4. The Telangana Municipal Laws (Amendment) Ordinance, 2019 is hereby repealed.

**Amend-
ment of
section 5.**

**Addition
of Sche-
dule-II.**

**Repeal of
Ordinance
4 of 2019.**

SCHEDULE X

(See clause (42-aa) of section 2)

S. No	Name of the District	Areas to be constituted	Smaller Urban Area constituted	Total wards
1	2	3	4	5
1	Jagtial	Raikal	Raikal	12
2	Jagtial	Dharmapuri (Harandlapalli, Korandlapalli)	Dharmapuri	15
3	Jogulamba Gadwal	Waddepalle Paipadu	Waddepalle	10
4	Jogulamba Gadwal	Alampur Imampur	Alampur	10
5	Karimnagar	Choppandandi	Choppandandi	14
6	Karimanagar	Kothapally	Kothapally	12
7	Kamareddy	Yellareddy Lingareddy pet Gandimasani Devunpally	Yellareddy	12
8	Khammam	Pallipadu Lalapuram Shantinagar of GP Gundrathi Madugu Duddepudi Somavaram (Wyra)	Wyra	20
9	Mahabubabad	Dornakal	Dornakal	15
10	Mahabubabad	Maripeda	Maripeda	15
11	Mahabubabad	Thorrur	Thorrur	16
12	Narayanpet	Makthal Garlapally (RR Centre) Chandrapur	Makthal	16
13	Narayanpet	Kosgi Pothireddypally Malreddy Pally Sampally Masaipally	Kosgi	16

S. No	Name of the District	Areas to be constituted	Smaller Urban Area constituted	Total wards
1	2	3	4	5
14	Mahabubnagar	Bhootpur Amistapur	Bhootpur	10
15	Mancherial	Naspur Theegalphad Tallapally Singapur	Naspur	25
16	Mancherial	Chennur	Chennur	18
17	Mancherial	Kyathanpally Thimmapur	Kyathanpally	22
18	Mancherial	Luxettipet Uthkur Itikyal Modela	Luxettipet	15
19	Medak	Toopran Allapur Brahmanpally Ravelly	Toopran	16
20	Medak	Ramayampet	Ramayampet	12
21	Medak	Narsapur Hanmanthapur Malparthy	Narsapur	15
22	Medchal Malkajigiri	Jawaharnagar	Jawaharnagar	28
23	Medchal Malkajigiri	Ahamedguda Dammaiguda Kundanpally (Godumakunta GP)	Dammaiguda	18
24	Medchal Malkajigiri	Nagaram Rampally	Nagaram	20
25	Medchal Malkajigiri	Ismailkhaguda Pocharam Yamnampet Narapally	Pocharam	18

S. No	Name of the District	Areas to be constituted	Smaller Urban Area constituted	Total wards
1	2	3	4	5
26	Medchal Malkajigiri	Ghatkesar	Ghatkesar	18
		Kondapur		
		NFC Nagar		
27	Medchal Malkajigiri	Gundlapochampally	Gundlapochampally	15
		Kandlakoya		
		Basiregadi (Gowdavelly GP)		
		Gnanapur (Gowdavelly GP)		
		Arkalguda (Pudur GP)		
28	Medchal Malkajigiri	Pothaipally	Thumkunta	16
		Thumkunta		
		Devaryamjal		
		Upparpally		
29	Medchal Malkajigiri	Nizampet	Nizampet	33
		Bachupally		
		Pragathinagar		
30	Medchal Malkajigiri	Doolapally	Kompally	18
		Kompally		
31	Medchal Malkajigiri	Mallampet	Dundigal	28
		DP Pally		
		Bowrampet		
		Bahadurpally		
		Gagillapur		
Dundigal				
32	Nalgonda	Nakrekal	Nakrekal	20
33	Nalgonda	Vijayapuri north (Nagarjun sagar)	Nandikonda	12
		Nandikonda		
		Sunkishala		
34	Nalgonda	Chityala	Chityal	12
		Shivannagudem		
35	Nalgonda	Haliya (Anumula)	Haliya	12
		Ibrahimpet		
36	Nalgonda	Chandur	Chandur	10
		Angadipeta		

S. No	Name of the District	Areas to be constituted	Smaller Urban Area constituted	Total wards
1	2	3	4	5
37	Nirmal	Khanapur (including Timmapur and Subhash nagar)	Khanapur	12
38	Nizamabad	Bheemgal	Bheemgal	12
39	Peddapalli	Manthani	Manthani	13
40	Peddapalli	Sulthanabad	Sulthanabad	15
		Poosala		
		Suglampalli		
41	Rangareddy	Shamshabad	Shamshabad	25
		Kothwalguda		
		Satamrai		
		Ootpally		
		Tondupally		
		Chinnagollapally		
42	Rangareddy	Turkayamjal	Turkayamjal	24
		Kammaguda		
		Ragannaguda		
		Brahmanapally		
		Thorrur		
		Munaganur		
		Injapur		
		Koheda		
		Ummarkhan Daira		
43	Rangareddy	Manikonda	Manikonda	20
		Puppalaguda		
		Neknampur		
44	Rangareddy	Narsingi	Narsingi	18
		Kokapet		
		Vattinagulapally		
		Khanapur		
		Gandipet		
		Manchirevula		

S. No	Name of the District	Areas to be constituted	Smaller Urban Area constituted	Total wards
1	2	3	4	5
45	Rangareddy	Bandlaguda Jagir	Bandlaguda Jagir	22
		Kismathpur		
		Hydershakote		
		Peeramcheruvu		
		Himayathsagar		
46	Rangareddy	Bongloor	Adibatla	15
		Adibatla (Adityanagar)		
		Kongarakalan		
		Mangalpally		
		Patelguda		
		Ramdaspally		
47	Rangareddy	Shankarpally	Shankarpally	15
		Fathepur		
		Singapur		
		Ramanthapur		
		Bulkapur		
48	Rangareddy	Thukkuguda	Thukkuguda	15
		Sardarnagar		
		Raviryal		
		Mankhal		
49	Rangareddy	Amangal	Amangal	15
		Vittaipally		
50	Sangareddy	Narayankhed	Narayankhed	15
		Chandkhanpally		
		Mansoorpur		
51	Sangareddy	Bollaram	Bollaram	22
52	Sangareddy	Osmannagar	Tellapur	17
		Tellapur		
		Kollur		
		Eduranagulapalli		
		Velimela		
53	Sangareddy	Ameenpur	Ameenpur	24
54	Siddipet	Cherial	Cherial	12

S. No	Name of the District	Areas to be constituted	Smaller Urban Area constituted	Total wards
1	2	3	4	5
55	Suryapet	Nereducharla	Nereducharla	15
		Ramapuram		
		Narsaigudem (Netaji nagar) H/o Dirshancharla		
		Ramagiri H/o Chillepally		
56	Suryapet	Thirumalagiri	Thirumalagiri	15
		Malipuram		
		Nandapuram		
		Anantharam		
57	Vikarabad	Parigi	Parigi	15
58	Vikarabad	Kodangal	Kodangal	12
		Patha Kodangal Gundlakunta		
		Kondareddy Pally		
59	Warangal Rural	Wardhannapet	Wardhannapet	12
		Konapuram		
		Jaggupeta		
		DC Thanda		
		Bhavanikunta Thanda		
		Thallakunta Thanda		
		Gubbedi Thanda		
		Dubba Thanda		
		Rukki Thanda		
		Neelagiri swamy Thanda		
Chandru Thanda				
60	Wanaparthy	Kothakota	Kothakota	15
61	Wanaparthy	Pebbair	Pebbair	12
		Chelimilla		
62	Wanaparthy	Atmakur	Atmakur	10
		Somsagar		
		Khanapur		
63	Wanaparthy	Amarchinta	Amarchinta	10

S. No	Name of the District	Areas to be constituted	Smaller Urban Area constituted	Total wards
1	2	3	4	5
64	Yadadri Bhuvanagiri	Mothkur Kondagadapa Bujilapuram	Mothkur	12
65	Yadadri Bhuvanagiri	Choutuppal Lingojigudem Thallasingaram Lakkaram Thangadapally	Choutuppal	20
66	Yadadri Bhuvanagiri	Alair Bahadurpeta	Alair	12
67	Yadadri Bhuvanagiri	Pochampally Revanapally Mukthapur	Pochampally	13
68	Yadadri Bhuvanagiri	Yadagirigutta Pathagutta Datharupally GP (Partly) Peddireddygudem Datharupally GP (Partly)	Yadagirigutta	12
69	Siddipet	1.Dubbaka 2.Dharmajipet 3. Lachapet 4.Chervapur 5. Dumpalapally 6. Chellapur 7. Mallaipally	Dubbaka	20
70	Ranga Reddy	1.Jalpally 2.Kothapet, 3.Pahadishareef 4.Balapur part Sy.No.140 to 253	Jalpally	28
71	Ranga Reddy	Meerpet	Meerpet	25
72	Ranga Reddy	Jillelaguda	Jillelaguda	21
73	Medchal Malkajgiri	1.Boduppal and 2.Chengicherlla	Boduppal	28
74	Medchal Malkajgiri	1.Medipally 2.Parvathapur and 3.Peerzadiguda	Peerzadiguda	26
75	Medchal Malkajgiri	1. Medchal & 2. Athvelly	Medchal	23

SCHEDULE-XII

(See clause (aa) of section 10)

S.No.	Name of the District and Municipality	No. of Wards
1	2	3
I	Jangaon	
1	Jangaon	30
II	Warangal Rural	
2	Parkal	22
3	Narsampet	24
III	Mahabubabad	
4	Mahabubabad	36
IV	Jayashankar Bhupalpally	
5	Bhupalpally	30
V	Karimnagar	
6	Jammikunta	30
7	Huzurabad	30
VI	Jagityal	
8	Jagityal	48
9	Korutla	33
10	Metpalli	26
VII	Rajanna Sircilla	
11	Vemulavada	28
12	Sircilla	39
VIII	Peddapalli	
13	Peddapalli	36
IX	Khammam	
14	Sattupalli	23
15	Madhira	22
X	Badradri Kothagudem	
16	Kothagudem	36
17	Yellandu	24
XI	Adilabad	
18	Adilabad	49
XII	Nirmal	
19	Nirmal	42
20	Bhainsa	26
XIII	Komarambheem Asifabad	
21	Kagaznagar	30

XIV	Mancherial	
22	Mancherial	36
23	Bellampally	34
XV	Ranga Reddy	
24	Pedda Amberpet	24
25	Badangpet	32
26	Ibrahimpattanam	24
27	Shadnagar	28
XVI	Vikarabad	
28	Tandur	36
29	Vikarabad	34
XVII	Nizamabad	
30	Bodhan	38
31	Armur	36
XVIII	Kamareddy	
32	Kamareddy	49
33	Banswada	19
XIX	Yadadri Bhongir	
34	Bhongir	35
XX	Suryapet	
35	Suryapet	48
36	Kodada	35
37	Huzurnagar	28
XXI	Nalgonda	
38	Devarakonda	20
39	Nalgonda	48
40	Miryalguda	48
XXII	Siddipet	
41	Siddipet	43
42	Gajwel	20
43	Husnabad	20
XXIII	Sangareddy	
44	Sangareddy	38
45	Sadasivapet	26
46	Zaheerabad	37
47	Andol-Jogipet	20
XXIV	Medak	
48	Medak	32

XXV	Mahaboobnagar	
49	Mahaboobnagar	49
50	Badepally	27
XXVI	Narayanpet	
51	Narayanpet	24
XXVII	Jogulamba Gadwal	
52	Gadwal	37
53	Ieeja	20
XXVIII	Wanaparthy	
54	Wanaparthy	33
XXIX	Nagarkurnool	
55	Nagarkurnool	24
56	Kollapur	20
57	Kalwakurthy	22
58	Achampet	20

SCHEDULE-II

(See clause (ia) of section 5)

S.No	Name of the District	Name of the Municipal Corporation	Total Elected Members
1	2	3	4
1	Warangal (Urban)	Greater Warangal Municipal Corporation	66
2	Karimnagar	Karimnagar Municipal Corporation	60
3	Peddapalli	Ramagundam Municipal Corporation	50
4	Nizamabad	Nizamabad Municipal Corporation	60
5	Khammam	Khammam Municipal Corporation	60

STATEMENT OF OBJECTS AND REASONS

In the Telangana Municipal Laws (Amendment) Act, 2018 (Act No. 4 of 2018), seventy five (75) new smaller Urban Areas i.e., Municipalities were constituted by merging 173 Gram Panchayats, duly fixing number of wards. Similarly, 131 Gram Panchayats were merged into the adjoining wards of existing 42 Municipalities and Municipal Corporations. Due to merger of these areas, there is huge increase in the population of Municipalities and also there is no uniform population in the wards within the Municipalities. Hence, it has been felt to increase the wards, keeping in view of the population and voting strength in the Municipalities. The ward strength is worked out on the above criteria and the same shall be incorporated in the Act, duly amending the Schedule so as to enable the Municipalities to take up delimitation of wards and complete the pre-election process. Hence, it has been proposed to increase the wards of Municipalities to be in proportionate to population and voting strength.

In addition to the above, certain areas were included in the Municipal Corporations of Ramagundam and Nizamabad and Achampet Municipality. As inclusion of the above areas is not accomplishing the spirit of Act No. 4 of 2018 and in view of administrative exigencies, it has been necessary to delete the above areas from the said Corporations and Municipality. Hence, it has therefore been decided to suitably amend the Telangana Municipality Act, 1965 and the Telangana Municipal Corporations Act, 1994.

As the Legislature of the State was not then in session and it has become imperative for the Government to implement the said decision, immediately, the Telangana Municipal Laws (Amendment) Ordinance, 2019 (Telangana Ordinance No. 4 of 2019) has been promulgated by the Governor on the 28th June, 2019 and the same has been published in the Telangana Gazette dated: the 28th June 2019.

This Bill seeks to replace the said Ordinance.

K. CHANDRASEKHAR RAO,
Chief Minister.

**MEMORANDUM UNDER RULE 95 OF THE RULES OF
PROCEDURE AND THE CONDUCT OF BUSINESS IN
THE TELANGANA LEGISLATIVE ASSEMBLY.**

The Telangana Municipal Laws (Amendment) Bill, 2019, after it is passed by the Legislature of the State may be submitted to the Governor for his assent under article 200 of the Constitution of India.

K. CHANDRASEKHAR RAO,
Chief Minister.

Dr. V. NARASIMHA CHARYULU,
Secretary to State Legislature.